

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 304
IA No. 62/JPR/2020
IA No. 182/JPR/2020
CP No. 37/241-244/JPR/2020
Under Section 241-244 of
Companies Act, 2013

In the matter of:

Jawahar Mehta & Anr.

...Petitioners

Versus

Aakriti Landcon Pvt. Ltd. & Ors.

...Respondents

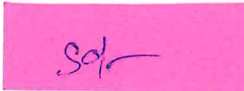
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**


Present Through Video Conferencing: -

For the Petitioner : Mily T. Ghoshal, Adv.
For the Respondent : Aditya Vijay, Adv.

ORDER

Heard Ms. Mily T. Ghoshal, Adv. appearing on behalf of the Petitioner.
Mr. Aditya Vijay, Adv. appearing on behalf of the Respondent. List the matter
for arguments on 11.09.2024.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

July 16, 2024